

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 568
TO BE ANSWERED ON 02ND DECEMBER, 2021**

NATIONAL EMPLOYMENT POLICY

568. SHRI DEREK O' BRIEN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government is in the process of drafting a National Employment Policy;**
- (b) if so, details thereof;**
- (c) areas that would be covered by the policy, the details thereof;**
- (d) whether Government plans to address the concerns related to the rights of gig workers through the policy; and**
- (e) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (c): At present there is no Committee for drafting of National Employment Policy. In order to study various facets of the employment & unemployment scenario in the country, the Government has launched three surveys viz. (i) All-India Quarterly Establishment Based Employment Survey (AQEES); (ii) All India Survey on Migrant Workers; and (iii) All India Survey on Domestic Workers. These surveys will cover both organized & unorganized sectors.

(d) & (e): To address the concerns related to the rights of gig workers, the Government has introduced for the first time various provisions in the Code on Social Security, 2020. These provisions inter-alia include framing suitable schemes for gig workers relating to life and disability cover, accident insurance, health and maternity benefits, old age protection, etc. and establishment of National Social Security Board, as provided in the Code on Social Security.
